Dalit Intellectuals Conference held at Bhopal

3048. SHRI AIMADUDDIN AHMED KHAN (DURRU): Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government's attention has been drawn to the news-item relating to the resolutions adopted and conclusions reached at the recent Dalit Intellectuals Conference held at Bhopal, which appeared in the Indian Express, dated the 16th January, 2002; and
- (b) if so, the decisions taken by Government in the light thereof to meet out justice to those sections which are still deprived in tune with the spirit of the Constitution of India?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) and (b) Resolutions adopted by the Conference held at Bhopal, Madhya Pradesh in January, 2002 on matters relating to Welfare of Scheduled Castes and Scheduled Tribes have been examined and referred to concerned Central Ministries for appropriate action.

Sexual exploitation of dalit women in Telengana

†3049. SHRIMATI KUM KUM RAI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the dalit women in the villages of Telengana are still being sexually exploited on the pretext of old customs;
- (b) whether Government have made any efforts to enforce the laws to stop this evil practice;
 - (c) if so, the details thereof; and
- (d) if not, whether Government would issue strict directions to the State Governments in this regard?

[†] Original notice of the question was received in Hindi.

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Corruption in National Institute for the Orthopaedkally Handicapped

- 3050. SHRI RAMACHANDRA KHUNTIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether Government's attention has been drawn to the newsitem captioned, "A premier institute now handicapped", which appeared in the Pioneer, New Delhi, dated the 21st March, 2002;
 - (b) if so, the details thereof;
- (c) the outcome of the probe conducted in the matter in June, 2001; and
- (d) the fresh steps taken to get rid of the corrupt practices in the National Institute for the Orthopaedically Handicapped?
- THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) and (b) Yes, Sir. The newsitem alleging misuse of official position, misutilisation of funds and other administrative lapses has appeared in the The Pioneer', New Delhi 21st March, 2002.
- (c) and (d) On the basis of complaints received earlier in the Ministry regarding mismanagement and corrupt practices at the National Institute for the Orthopaedically Handicapped, Kolkata, the same have been investigated and nothing adverse was found against the present Director of the Institute.

Social Welfare Schemes in J&K

- 3051. MIRZA ABDUL RASHID: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the number of Social Welfare Schemes in operation in Jammu & Kashmir, District-wise and since when;
 - (b) whether there is any proposal for enhancing the number of